

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/5989/2025	BICHITRA NARAYAN MISHRA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// () //	
2	D-BLAPL/4516/2025	NAKUL KHARSEL @ NIRMAL VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PAIKMAL /140 /2018 () //	
3	D-BLAPL/4518/2025	RAKESH KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /82 /2023 () //	
4	D-BLAPL/4521/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /571 /2024 () //	
5	D-BLAPL/4527/2025	MD. RAHAT VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	PATNA /220 /2023 () //	
6	D-BLAPL/4529/2025	AKASH AGRAWAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KESINGA /509 /2024 () //	
7	D-BLAPL/4530/2025	DIPAK JHA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /334 /2022 () //	
8	D-BLAPL/4531/2025	PILU SUNA @ MADAN SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /225 /2024 () //	
9	D-BLAPL/4533/2025	SUMANTA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	SAMBALPUR SADAR /83 /2024 () //	AOR20220002380C202500003
10	D-BLAPL/4537/2025	LITU @ PRADEEP PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANKADAHAD /241 /2024 () //	
11	D-BLAPL/4538/2025	TUNA PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROUTHAY VS	CAPITAL P.S. /613 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/4546/2025 BLAPL/1658/2025	KUNJA BIHARI PATRA VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /34 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000061/2025	AOR20220001462C202500013
13	D-BLAPL/4548/2025	SHANKARSAN PRADHAN @ SHANKARSHAN PRADHAN VS STATE OF ODISHA	SUBHA RANJAN POLAI VS	KHURDA ROAD G.R.P.S. /1 /2025 () //	
14	D-BLAPL/4552/2025	SANJIT NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
15	D-BLAPL/4561/2025	GOBINDA @ JAGANNATH DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHARATPUR PS /464 /2024 () //	AOD20240000012C202500026
16	D-BLAPL/4567/2025	TALLHA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /294 /2024 () //	
17	D-BLAPL/4570/2025	SUSANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /62 /2021 () //	
18	D-BLAPL/4571/2025	NITIN KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ / () //	AOR20220002929C202500005
19	D-BLAPL/4573/2025	TAPAN NAIK VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARIA /8 /2016 () //	
20	D-BLAPL/4576/2025	AMARENDRA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /293 /2024 () //	
21	D-BLAPL/4577/2025	BIKASH DHIBAR @ DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /200 /2021 () //	
22	D-BLAPL/4578/2025	TUNGI @ DIBAS NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANARAPAL /259 /2023 () //	
23	D-BLAPL/4586/2025	PRAHALADA @ SANTOSH MAHARANA	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /172 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4589/2025	BIJAY KUMAR ROUT	BIBHUTI RANJAN MOHANTY	NILGIRI /32 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4590/2025	ARUNA KUMAR PANIGRAHI	JYOTIRMAYA SAHOO	SHERAGADA /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4601/2025	CHINMAYA SRICHANDAN @ CHINU	SAROJ KUMAR DASH	MANCHESWAR P.S. /668 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4603/2025	BINOD BIHARI PRADHAN	PURNA CHANDRA MISHRA	JATNI P.S. /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4608/2025	MANA BISOI	SUBODH KUMAR MOHANTY	KUNDRA /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4610/2025	RAJAT KUMAR NANDA @ RINKU	BISWAJIT TRIPATHY	SAHID NAGAR P.S. /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4616/2025	MAHENDRA MAJHI	JNYANANANDA PANDA	LANJIGARH /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4617/2025	DEBEN KHORA @ KANA @ DEBENDRA KHARA	TUKUNA KUMAR MISHRA	MACHHKUND /127 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4620/2025	BULU NAYAK @ BULU	SANJAYA NARAYAN SAHOO	Maitri Vihar PS /547 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4621/2025	GANESH SADANGI	JNYANANANDA PANDA	LATHOR /215 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4622/2025	LAXMI DAS	SMRUTI RANJAN ROUT	DERABIS /134 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/4623/2025	STATE OF ODISHA SURENDRA DALUA @ BABUL VS	SANJAYA NARAYAN SAHOO VS	// Maitri Vihar PS /2 /2025 ()	
36	D-BLAPL/4625/2025	STATE OF ODISHA SARTA JAGERANGA VS	S.S.RAY (2) VS	// PADMAPUR /95 /2024 ()	
37	D-BLAPL/4627/2025	STATE OF ODISHA RAJA @ ABDUL MUBARAK VS	RONALISHA PRADHAN VS	// INDUSTRIAL ESTATE PS /30 /2025 ()	
38	D-BLAPL/4635/2025	STATE OF ODISHA SANJIB KUMAR ROUT VS	BARADA PRASANNA SARANGI VS	// NIALI /402 /2024 ()	
39	D-BLAPL/4636/2025	STATE OF ODISHA PRASANTA BALIARSINGH VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /556 /2024 ()	
40	D-BLAPL/4638/2025	STATE OF ODISHA SANJAY NAYAK VS	ASHOK KUMAR SARANGI VS	// SALIPUR /333 /2024 ()	
41	D-CMAPL/5961/2025	STATE OF ODISHA FAKIR MOHAN SAHU VS COLLECTOR, BARGARH	MOHAMMED RIAZ VS	// () //	
42	D-CMAPL/6001/2025	MAGUNI @ MAGU BHOI VS	ADV. VS	// () //	
43	D-CMAPL/6054/2025	STATE OF ODISHA MADHUSMITA SUBUDHI VS	SWAPNA KUMAR OJHA VS	// () //	
44	D-CMP/5948/2025	STATE OF ODISHA M/S. PATNA ESTATE SUPER GRAPHITE PRODUCTS, BILASAPUR VS ANIL MAEDIRATTA	TRILOCHAN NANDA VS	// () //	
45	D-CMP/5956/2025	M/S. SMELTECH CARBONS, BOLANGIR VS ANIL MAEDIRATTA	TRILOCHAN NANDA VS	// () //	

ORISSA HIGH COURT**FILING REPORT AS ON :11/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CMP/5977/2025	MANJEET SINGH CHHABRA VS SULOCHANA PATRA	DINESH KUMAR PANDA VS	// 0 //	
47	D-CMP/5992/2025	SRI SRI BHAGABAT BASUDEV, KHURDA VS DIPAK PATNAIK	ANKITA MUKHERJI VS	// 0 //	
48	D-CMP/5995/2025	NIRANJAN PADHI VS GAURANGA CHARAN PADHI	NIRANJAN LENKA VS	// 0 //	
49	D-CMP/6010/2025	KANSALA BAGHA VS PARBATI KISAN	TUSAR KUMAR MISHRA VS	// 0 //	
50	D-CMP/6041/2025	K.SAKTI PRASAD SENAPATI VS K.SHIVA SHANKAR SENAPATI	BHASKAR CHANDRA PANDA VS	// 0 //	
51	D-CMP/6046/2025	HRUSHIKESH ROUT VS GAGAN BIHARI SINGH	BHASKAR CHANDRA PANDA VS	// 0 //	
52	D-CMP/6066/2025	SATYABHAMA BALIARSINGH VS DILLIP KUMAR LENKA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
53	D-CMP/6109/2025	ANAMA CHARAN SAHOO VS BABANA CHARAN AYACH	SUKANTA KUMAR NAYAK VS	// 0 //	
54	D-CONTC/5947/2025	BHAGBAN PATTANAİK VS MANAS RANJAN BHOI,OAS	ADV. VS	// 0 //	
55	D-CONTC/5952/2025	CHANDAN NIKHANDIA VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
56	D-CONTC/5965/2025	HARIPRIYA MAJHI VS KARUNAKAR BHOI,DISTRICT EDUCATION OFFICER,NUAPADA	ADV. VS	// 0 //	
57	D-CONTC/5966/2025	BASANTI DEI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CONTC/5974/2025	SUKANTA KUMAR JENA,OES-II,BLOCK EDUCATION OFFICER,KENDRAPARA	ADV.	//	
		KALAKAR BENTAKAR	ADV.	//	
		VS	VS	()	
59	D-CONTC/5982/2025	YOGESH BAHADUR KHURANIA,IPS	ADV.	//	
		MITARANI PATRA	ADV.	//	
		VS	VS	()	
60	D-CONTC/5984/2025	SUSANTA KUMAR DASH,CDPO-CUM-MISSION SHAKTI FEDERATION,GHASIPURA,KEONJHAR	ADV.	//	
		SASANKA SHEKHAR SAHU	ADV.	//	
		VS	VS	()	
61	D-CONTC/5987/2025	RAJESH PRABHAKAR PATIL,COMMISSIONER,BMC-ICOMC TOWER,JANPATH,BBSR,KHURDA	ADV.	//	
		SWARNAPRAVA RATH	ADV.	//	
		VS	VS	()	
62	D-CONTC/5988/2025	K NAGESWAR RAO, PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA,NH 5,BHUBANESWAR	ADV.	//	
		P. ATISH PRASAD	ADV.	//	
		VS	VS	()	
63	D-CONTC/5997/2025	SATYABRATA BEHERA,CHIEF ENGINEER,RURALWORKS,BBSR,KHURDA	ADV.	//	
		SITA MUNDA	ADV.	//	
		VS	VS	()	
64	D-CONTC/6013/2025	VISHAL DEB,IAS	ADV.	//	
		NIRMAL CHANDRA MOHAPATRA	ADV.	//	
		VS	VS	()	
65	D-CONTC/6019/2025	PRATHAMESH ARABINDA RAJASHIRKE,IAS	ADV.	//	
		ABDUL RAHAMAN KHAN	ADV.	//	
		VS	VS	()	
66	D-CONTC/6024/2025	SANJEEB KUMAR MISHRA,SECRETARY,OMTES,BBSR,KHURDA	ADV.	//	
		SARADA PRASANA PATTANAIK	ADV.	//	
		VS	VS	()	
67	D-CONTC/6030/2025	SANJEEB KUMAR MISHRA,SECRETARY,OMTES,BBSR,KHURDA	ADV.	//	
		BHAGIRATHI JENA	ADV.	//	
		VS	VS	()	
68	D-CONTC/6038/2025	JYOTIMAYA BEHERA,EXECUTIVE ENGINEER,SAMBALPUR,ODISHA	ADV.	//	
		SK.SAMSUDDIN	ADV.	//	
		VS	VS	()	

AOD20240000581C202500011

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/6052/2025	JYOTIMOY BEHERA,EXECUTIVE ENGINEER,SAMBALPUR,ODISHA MALATI ROUTRAY VS	ADV. VS	// // ()	
70	D-CONTC/6056/2025	CHANCHAL RANA,COLLECTOR-CUM-DISTRICT MAGISTRATE,KHURDA PRAKASH CHANDRA ROUTRAY VS	ADV. VS	// // ()	
71	D-CONTC/6058/2025	CHANCHAL RANA,COLLECTOR-CUM-DISTRICT MAGISTRATE,KHURDA DHIREN ROY VS	ADV. VS	// // ()	
72	D-CONTC/6064/2025	SHALINI PANDIT, IAS KALYANI MOHANTY VS	GOPAL KRUSHNA NANDA VS	// // ()	
73	D-CONTC/6068/2025	SHALINI PANDIT, IAS AJAYA KUMAR SAHOO VS	PAMI RATH VS	// // ()	
74	D-CONTC/6070/2025	ARAVIND AGARWAL,IAS KISHORE CHANDRA MALLICK VS	ADV. VS	// // ()	
75	D-CONTC/6078/2025	ANU GARG,IAS KESHAB KISHOR NAYAK VS	RAJESH RANJAN SAHOO VS	// // ()	AOD20240000612C202500007
76	D-CONTC/6091/2025	USHARANI DAS, ADDL SECY, DEPTT. OF FOREST, ENVIRONMENT AND CLIMATE CHANGE GOPABANDHU GARDIA VS	ADV. VS	// // ()	
77	D-CRLA/4511/2025	SIDDHESHWAR BALIRAM BONDAR,IAS BINAYAK SETHI VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202500008
78	D-CRLA/4524/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	ARIJEET MISHRA VS	// // ()	KISHORENAGAR (ANUGUL) /63 /2021
79	D-CRLA/4525/2025	STATE OF ODISHA CHINMAYA SUNA VS	TUSARKANTI PRAHARAJ VS	// // ()	SAMBALPUR TOWN /195 /2022
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRLA/4526/2025	ADITYA NARAYAN SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	GOSANINUAGAM /3 /2009 () //	
81	D-CRLA/4542/2025	B.KAMRAJ BEHERA VS STATE OF ODISHA(VIG.)	MANOJ KUMAR PANDA VS	SAMBALPUR VIGILANCE /35 /2002 () //	
82	D-CRLA/4547/2025	SURESH MEHER VS STATE OF ODISHA	RAMDAS ACHARY VS	TUREIKELA /77 /2017 () //	
83	D-CRLA/4554/2025	DEEPAK MAKAR VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KUCHINDA /10 /2015 () //	
84	D-CRLA/4555/2025	SARAT CHANDRA MALIK VS STATE OF ODISHA	SUBRATA PANDA VS	SORO /335 /2019 () //	
85	D-CRLA/4584/2025	CHAITANYA PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	KHAJURIPADA /51 /2016 () //	
86	D-CRLA/4605/2025	PREMANANDA MANDANGI VS STATE OF ODISHA	DEBASIS SARANGI VS	SESHKHAL /56 /2020 () //	
87	D-CRLA/4637/2025	MADAN JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	SOSO /32 /2023 () //	AOR20220001296C202500013
88	D-CRLLP/4558/2025	STATE OF ODISHA(VIG.) VS SANJUKTA PANDA	SANGRAM DAS, S.C(VIG.) VS	VIGILANCE PS (BERHAMPUR) /13 /2009 () //	AOR20220001542C202500002
89	D-CRLLP/4618/2025	MANJULATA BEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 () //	
90	D-CRLMC/4513/2025	BATA KRISHNA SWAIN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	NIALI /203 /2016 () //	
91	D-CRLMC/4522/2025	LALIT MOHAN DASH	LAXMAN PRADHAN	ATHGARH /240 /2017	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CRLMC/4540/2025	STATE OF ODISHA SURYAMANI TRIPATHY	PRIYA RANJAN SINGH	// NANDANKANAN /107 /2022	
		VS	VS	()	
93	D-CRLMC/4545/2025	STATE OF ODISHA AKHAYA KUMAR SAHU	PRATYUSHA NAIDU	// TIRTOL /86 /2009	
		VS	VS	()	
94	D-CRLMC/4553/2025	STATE OF ODISHA SAJEM ALI	SITIKANT MISHRA	// / /0	
		VS	VS	()	
95	D-CRLMC/4575/2025	STATE OF ODISHA HRUSI @ HRUSIKESH GHIVELA	SUBRAT KUMAR DAS	// KANTABANJI /307 /2021	AOR20220001797C202500004
		VS	VS	()	
96	D-CRLMC/4580/2025	STATE OF ODISHA MD. MUJIBAR RAHAMAN	RANJIT MOHANTY	// / /0	
		VS	VS	()	
97	D-CRLMC/4591/2025	SK.ABDUL FARID RAMAKANTA PRADHAN	SURESH KUMAR PANDA	// G.UDAYAGIRI /104 /2024	
		VS	VS	()	
98	D-CRLMC/4592/2025	STATE OF ODISHA AJIT KU. SAHU	TRILOCHAN PANIGRAHI	// GONDIA /250 /2024	
		VS	VS	()	
99	D-CRLMC/4595/2025	STATE OF ODISHA SUMIT KUMAR RAI@SUMIT KUMAR	SOUMYA RANJAN DAS	// UDITNAGAR /14 /2012	
		VS	VS	()	
100	D-CRLMC/4596/2025	STATE OF ODISHA RAJESH KUMAR JENA	TRILOCHAN PANIGRAHI	// GONDIA /250 /2024	
		VS	VS	()	
101	D-CRLMC/4609/2025	STATE OF ODISHA SUGYANI KISAN	AKSHAYA KUMAR SAHOO	// DEOGARH /190 /2020	
		VS	VS	()	
102	D-CRLMC/4624/2025	STATE OF ODISHA A.SAROJINI	MANAS KUMAR CHAND	// BALIANTA P.S. /33 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/4626/2025	STATE OF ODISHA BISHIKESHON MOHANTY VS	ASISH KUMAR RAY VS	// BALICHANDRAPUR /73 /2021 ()	AOD20230000467C202500008
104	D-CRLMC/4629/2025	STATE OF ODISHA P.SRIDEVI VS	AMITAV TRIPATHY VS	// MAHILA (BERHAMPUR) /122 /2024 ()	
105	D-CRLMC/4631/2025	STATE OF ODISHA DHANANJAYA ROUT VS	TRILOCHAN PANIGRAHI VS	// / 0 ()	
106	D-CRLMC/4634/2025	STATE OF ODISHA SANGITA JAYANTI DASH VS	HRUDANANDA MOHAPATRA VS	// MOTANGA /62 /2023 ()	
107	D-CRLMP/4539/2025	STATE OF ODISHA SADHANA BEHERA VS	SAUBHAGYA KETAN NAYAK VS	// BRAJARAJNAGAR /287 /2023 ()	AOR20220001207C202500020
108	D-CRLMP/4600/2025	STATE OF ODISHA JHUNU MALLICK VS	BIPIN KUMAR NAYAK VS	// / 0 ()	
109	D-CRLMP/4602/2025	STATE OF ODISHA LOPAMUDRA PARIDSA VS	BIPIN KUMAR NAYAK VS	// / 0 ()	
110	D-CRLMP/4619/2025	STATE OF ODISHA MAGUNI ROUT VS	KARUNAKAR GAYA VS	// / 0 ()	
111	D-CRLMP/4630/2025	STATE OF ODISHA MANI NAYAK VS	SOUMYA RANJAN PATI VS	// / 0 ()	
112	D-CRLREV/4536/2025	STATE OF ODISHA DUMAR HARIJAN VS	RAJIB LOCHAN PATTANAIAK VS	// NABARANGAPUR TOWN /204 /2013 ()	
113	D-CRLREV/4588/2025	STATE OF ODISHA NILADRI PRADHAN VS ANUKUL BEHERA	KSHIROD KUMAR ROUT VS	// / 0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRP/6015/2025	RANJAN KUMAR SWAIN VS DEEPAK KUMAR ACHARYA	JAJATI KESHARI KHUNTIA VS	// ()	
115	D-CRREV/4532/2025	XXXX VS XXX	XXXX VS	//0 () //	
116	D-FAO/5973/2025	RAMESH BEHERA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// () //	
117	D-FAO/6016/2025	MANAGER, LEGAL,(T.P.HUB), NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SAMAPTIKA NAYAK	SEKHOON KUMAR CHOSICK VS	// () //	
118	D-FAO/6063/2025	ORISSA STATE FINANCIAL CROP., CUTTACK VS M/S HOTEL ASHIRBAD, MAYURBHANJ	ABINASH ROURAY VS	// () //	
119	D-FAO/6119/2025	SANJAY KUMAR NAIK VS BINAY KUMAR NAIK	JAYDEEP PAL VS	// () //	
120	D-JCRLA/4560/2025 JCRLA/23/2025	PRATAP NAIK VS STATE OF ODISHA	ADV. VS	BANARAPAL /240 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000066/2019	
121	D-JCRLA/4563/2025 JCRLA/22/2025	GANGA @ GANGADHAR SETHI VS STATE OF ODISHA	ADV. VS	SURADA /141 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000022/2019	
122	D-JCRLA/4572/2025 JCRLA/24/2025	SARBESWAR BHUYAN VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /115 /2010 AD-HOC ADDL.DIST.JUDGE,JAGATSINGHPUR(Jagatsinghapur) ST/0000129/2010	
123	D-JCRLA/4574/2025 JCRLA/21/2025	RAJENDRA BARIK @ RAJU VS STATE OF ORISSA	ADV. VS	KEONJHAR TOWN /366 /2017 SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar) Spl/0000290/2022	
124	D-MACA/5962/2025	THE MANAGER (LEGAL) RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS RAJA BINDHANI	ANURAG KUMAR PATIL VS	// () //	
125	D-MACA/5967/2025	NAGARJUNA SENAPATI	JEEVANJYOTI MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-MACA/5976/2025	BADRINARAYAN HOTA MUGA PATRA	BISHNU BRATA SINGH	//	
		VS	VS	0	
127	D-MACA/6005/2025	SANJAY BEHERA B.SABITRI@B.SABITRI PATRA	HARIPAD MOHANTY	//	
		VS	VS	0	
128	D-MACA/6026/2025	SABITA BINDHANI SHRIRAM GIC LTD.,SAMBALPUR	ADAM ALI KHAN	//	
		VS	VS	0	
129	D-MACA/6034/2025	BARSHARANI PATRA B.M.,CHOLA MS GENERAL INSURANCE CO. LTD.,BBSR	ADAM ALI KHAN	//	
		VS	VS	0	
130	D-MATA/5986/2025	KADAMBINI SAHU RANJAN KUMAR SUBUDHI	SAILABALA JENA	//	
		VS	VS	0	
131	D-MATA/5996/2025	KABERI RAY MANORANJAN JAKAKA	GOPINATH MISHRA	//	
		VS	VS	0	
132	D-MSA/5945/2025	LAXMIPRIYA NAYAK RAJDHANI SYSTEMS AND ESTATES PVT. LTD.	AFRAAZ SUHAIL	//	AOD20240000544C202500009
		VS	VS	0	
133	D-RSA/6018/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY,BHUBANESWAR KAZI MD. MEHEBUB ILAHI @ SIDDIQUE	ANAM CHARAN PANDA	//	
		VS	VS	0	
134	D-RSA/6039/2025	QUOSIN SULTANA SIDDIQUE HARAMANI MOHANTY	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
135	D-RSA/6043/2025	KASHINATH SWAIN HARAMANI MOHANTY	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
136	D-RSA/6073/2025	KASHINATH SWAIN MANJULATA MAJHI	BYOMOKESH SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-RVWPET/6049/2025	SANTUKA KUMAR NAIK RATIKANTA BEHURIA VS	DURGA CHARAN DEY VS	// // ()	
138	D-TRP(C)/5971/2025	RANJIT KUMAR BISWAL SUBHASHREE PRIYADARSHINI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	
139	D-TRPCRL/4607/2025	TAPASA RANJAN BEHERA BISHNU CHARAN NAYAK VS	MANORANJAN MUDULI VS	// // ()	KHANDAPARA /175 /2021 AOD20240000388C202500003
140	D-WA/5939/2025	LINUBALA KOTHALA STATE OF ODISHA VS	GAYATRI PATRA, A.S.C. VS	// // ()	LOD20240000172C202500097
141	D-WA/5940/2025	BAIDHAR MAHAPATRA STATE OF ODISHA VS	GAYATRI PATRA, A.S.C. VS	// // ()	LOD20240000200C202500102
142	D-WA/5943/2025	NIRMAL KUMAR SWAIN DR. TAPAN KUMAR PRADHAN VS	IN PERSON VS	// // ()	LOD20240000124C202500002
143	D-WA/6029/2025	XIM UNIVERSITY, BHUBANESWAR,ODISHA DILLIP KUMAR MHARANA VS	PRAFULLA CHANDRA DAS VS	// // ()	
144	D-WA/6031/2025	STATE OF ODISHA STATE OF ODISHA VS	MANASH RANJAN MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202500103
145	D-WA/6032/2025	PRADEEP KUMAR PARIDA STATE OF ODISHA VS	MANASH RANJAN MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202500098
146	D-WA/6033/2025	GIRISH CHANDRA DAS STATE OF ODISHA VS	JATESWAR NAYAK, A.G.A. VS	// // ()	LOD20240000200C202500104
147	D-WA/6036/2025	BANAMALI BARIK AMLAN SABITA VS	SUVASHISH PATTANAIK VS	// // ()	
		SWADESH NAYAK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WA/6074/2025	STATE OF ODISHA VS DHIRENDRA KUMAR NAYAK	JATESWAR NAYAK,A.G.A VS	// 0 //	LOD20240000172C202500099
149	D-WA/6125/2025	BHARATI SUNA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
150	D-WA/6133/2025	DR. RAJIB NARAYAN SAHU VS UNION OF INDIA	LALIT KUMAR MAHARANA VS	// 0 //	
151	D-WP(C)/5941/2025	AMULYA KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
152	D-WP(C)/5942/2025	SUMANTA MEHER VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //	
153	D-WP(C)/5944/2025	JITENDRA NATH KHANDUAL VS PRINCIPAL COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	RAMESH CHANDRA JENA VS	// 0 //	
154	D-WP(C)/5946/2025	MAYADHAR DEHURI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202500003
155	D-WP(C)/5949/2025 WP(C)/4425/2025	SUBAS CHANDRA SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
156	D-WP(C)/5950/2025	DWARIKANATH PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
157	D-WP(C)/5951/2025	RAMESH CHANDRA DIGAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
158	D-WP(C)/5953/2025	BISIKESAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
159	D-WP(C)/5954/2025	PARIKSHITA BARIK	AUROBINDA SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/5955/2025	PRASANTA KUMAR BEHERA	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/5957/2025	PRADEEP KUMAR BEHERA	UPENDRA KUMAR SAMAL	//	
	WP(C)/4472/2025	VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/5958/2025	PRADEEP KUMAR DIGAL	GOPINATH MISHRA	//	
	WP(C)/4416/2025	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/5959/2025	MAMITA DIGAL	GYANEDRA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/5960/2025	PARSURAM PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
165	D-WP(C)/5963/2025	MINAKHSI PATHY	BHABANI SHANKAR MISHRA	//	
		VS	VS	0	
		STATE PROJECT DIRECTOR,OPEPA		//	
166	D-WP(C)/5964/2025	ANITA MISHRA	BHABANI SHANKAR MISHRA	//	
		VS	VS	0	
		STATE PROJECT DIRECTOR, ODISHA PRIMARY EDUCATION PROGRAMME AUTHORITY, BBSR		//	
167	D-WP(C)/5968/2025	B.KALABATI PATRA	DEBASIS MOHAPATRA	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY ODISHA, CUTTACK		//	
168	D-WP(C)/5969/2025	AVINNA CHANDRA DASH	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/5970/2025	SRINIBAS PANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/5972/2025	JANAKAR NAYAK	DHANANJAYA MUND	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/5975/2025	STATE OF ODISHA PRAKASH CHANDRA MOHANTY VS	SIDHESWAR MALLIK VS	// // 0	
172	D-WP(C)/5978/2025	STATE OF ODISHA BHAGYARATHI SETHY VS	DINESH KUMAR PANDA VS	// // 0	
173	D-WP(C)/5979/2025	STATE OF ODISHA AMIT KUMAR PRADHAN VS	SAIBRATA RATH VS	// // 0	
174	D-WP(C)/5980/2025	STATE OF ODISHA SANDHYARANI SATAPATHY VS	ANJAN KUMAR BISWAL VS	// // 0	
175	D-WP(C)/5981/2025	STATE BANK OF INDIA, MADHUPATANA, CUTTACK CHITTARANJAN MOHANTY VS	SAILABALA JENA VS	// // 0	
176	D-WP(C)/5983/2025	STATE OF ODISHA USHARANI NAIK VS	SIDHARTHA MISHRA VS	// // 0	
177	D-WP(C)/5985/2025	STATE OF ODISHA LAXMIRANI GAHIR VS	BHARAT JALLI VS	// // 0	AOD20240000581C202500012
178	D-WP(C)/5990/2025	STATE OF ODISHA MANI DAS VS	SIVA SANKAR CHAINI VS	// // 0	
179	D-WP(C)/5991/2025	STATE OF ODISHA SWARNALATA MOHANTY VS	SIDDHARTH GOUTAM DAS VS	// // 0	
180	D-WP(C)/5993/2025 WP(C)/4490/2025	STATE BANK OF INDIA MALAYA KUMAR BISOYI VS	ASHOK KUMAR DAS VS	// // 0	
181	D-WP(C)/5994/2025	STATE OF ODISHA RAJENDRA PRASAD MOHINI VS ODISHA GRAMYA BANK	SIDHARTH PRASAD DAS VS	// // 0 //	AOR20220004593C202500010

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/5998/2025	ARUN KUMAR PANDA VS THE MANAGING DIRECTOR ODISHA STATE SEEDS CORPORATION LTD	AKSHAYA KUMAR MOHAPATRA VS SEEDS CORPORATION LTD	// 0 //	
183	D-WP(C)/5999/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/6000/2025	PRAMOD KUMAR DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/6002/2025	RAKESH KUMAR DAS VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS R.T.O., KENDRAPARA	// 0 //	
186	D-WP(C)/6003/2025	AJAYA PARAMANIK VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS R.T.O., CUTTACK	// 0 //	
187	D-WP(C)/6004/2025	M/S. ACRUX REALCON PVT LTD. VS STATE OF ODISHA	MANASH RANJAN BAUG VS STATE OF ODISHA	// 0 //	AOR20220002374C202500020
188	D-WP(C)/6006/2025	SWARUP RAJ MOHANTY VS SMARANIKA MOHANTY	MANOJ BIHARI DAS VS SMARANIKA MOHANTY	// 0 //	
189	D-WP(C)/6007/2025	SOUMYA RANJAN SAHOO VS STATE OF ORISSA	MANAS RANJAN PRADHAN VS STATE OF ORISSA	// 0 //	
190	D-WP(C)/6008/2025	PRASANTA KUMAR LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/6009/2025	JYOTIRANJAN PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/6011/2025	MAHIMA PRASAD SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/6012/2025	GAUTAM PRADHAN	PRADIPTA KUMAR PATTANAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/6014/2025	PRADIPTA KUMAR MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/6017/2025	MANJUBALA PRADHAN @ ROUT	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/6020/2025	DADHIBAMAN JEW DRUGGIST AND CHEMIST, BHUBANESHWAR	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/6021/2025	MANJULA RATH	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/6022/2025	PRIYADARSHINI MOHANTY	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/6023/2025	SOUMYA RANJAN RATH	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/6025/2025	BIJAY KUMAR DAS	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/6027/2025	RAMESH CHANDRA DAS	SATYABHAMA SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/6028/2025	JAYASHREE MOHANTY	SATYABHAMA SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/6035/2025	SURESH PRASAD PUROHIT	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/6037/2025	HEMALATA BATRA	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/6040/2025	STATE OF ODISHA NIRAKAR NAIK VS COLLECTOR, KALAHANDI	JIBAN RANJAN DASH VS	// // 0 //	
206	D-WP(C)/6042/2025	MANJULA HIAL VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
207	D-WP(C)/6044/2025	SUPRAKASH KUJUR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
208	D-WP(C)/6045/2025	PRATAP KUMAR SETH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
209	D-WP(C)/6047/2025	SAIDAB ALAM KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
210	D-WP(C)/6048/2025	PUSPA MANJARI NAYAK VS THE PRINCIPAL SECRETARY GOVT OF ODISHA	SANGRAM MISHRA VS	// 0 //	
211	D-WP(C)/6050/2025	KASTURI KOUSALYA VS STATE OF ORISSA	SANTOSH KUMAR DASH VS	// 0 //	
212	D-WP(C)/6051/2025	RABINDRANATH SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
213	D-WP(C)/6053/2025	NANDITA ROUT VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ITISHREE TRIPATHY VS	// 0 //	
214	D-WP(C)/6055/2025	UMAKANTA BARIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
215	D-WP(C)/6057/2025	M/S. JBS ROYAL TOUCH INDIA PRIVATE LIMITED, BBSR VS ADDL. CT AND GST OFFICER, BHUBANESWAR-III CIRCLE	ITISHREE TRIPATHY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/6059/2025	NALCO MAZDOOR SANGHA, NALCO,DAMANJODI VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500014
217	D-WP(C)/6060/2025	TRILOCHAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
218	D-WP(C)/6061/2025	DHIRENDRA KUMAR SAHU VS THE STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
219	D-WP(C)/6062/2025	LAXMIDHAR NATH VS TATA CAPITAL HOUSING FINANCE LIMITED	SURESH KUMAR PANDA VS	// 0 //	
220	D-WP(C)/6065/2025	DHARMALAYA NAG VS STATE OF ODISHA	ABAKASH NANDA VS	// 0 //	
221	D-WP(C)/6067/2025	CHINMAYEE BARIK VS STATE OF ODISHA	PATANJALI TRIPATHY VS	// 0 //	
222	D-WP(C)/6069/2025	RADHESHYAM SAHOO VS THE SUPERINTENDENT CT AND GST CENTRAL GST BALANGIR CIRCLE	ABHISHEK SAHOO VS	// 0 //	
223	D-WP(C)/6071/2025	SABITA PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
224	D-WP(C)/6072/2025	JYOCHHNA RANI PARIDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
225	D-WP(C)/6075/2025	SANTOSH KUMAR HAZRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
226	D-WP(C)/6076/2025	AMIYA KUMAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/6077/2025	BIJAY LAXMI DAS	SANJAYA KUMAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/4508/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/6079/2025	SUPRAVABATI PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
229	D-WP(C)/6080/2025	PRAMOD KUMAR PAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
230	D-WP(C)/6081/2025	PADMA CHARAN RAUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
231	D-WP(C)/6082/2025	GANGADHAR DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
232	D-WP(C)/6083/2025	SRIDHARA SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
233	D-WP(C)/6084/2025	RABINDRA MAJHI VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //	AOD20240000388C202500002
234	D-WP(C)/6085/2025	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
235	D-WP(C)/6086/2025	SURJIT KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
236	D-WP(C)/6087/2025	MAHESWAR SAMAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //	
237	D-WP(C)/6088/2025	NIRANJAN DAKUA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
238	D-WP(C)/6089/2025	PARESH CHANDRA SINGH VS	SANJIB KUMAR RATH VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/6090/2025	STATE OF ODISHA BISHNUPRIYA SABAR VS	PRAHALLAD SAHU VS	// // 0	
240	D-WP(C)/6092/2025	STATE OF ODISHA NILAKANTHA MOHAPATRA VS	MANOJ PANIGRAHI VS	// // 0	AOR20220001665C202500011
241	D-WP(C)/6093/2025	STATE OF ODISHA DURYODHAN MUDULI VS	SANJIB KUMAR RATH VS	// // 0	
242	D-WP(C)/6094/2025	STATE OF ODISHA THE BALASORE-BHADRAK CENTRAL COOPERATIVE SOCIETIES, VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BIDHARISAHOO VS	// // 0	
243	D-WP(C)/6095/2025	MAKARDHWAJ MAJHI VS	SANJIB KUMAR RATH VS	// // 0	
244	D-WP(C)/6096/2025	STATE OF ODISHA BINODINI SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
245	D-WP(C)/6097/2025	STATE OF ORISSA SHIBA PRASAD SATAPATHY VS	SANJIB KUMAR RATH VS	// // 0	
246	D-WP(C)/6098/2025	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	GOPAL KRUSHNA NANDA VS	// // 0	
247	D-WP(C)/6099/2025	STATE OF ORISSA RABINDRANATH PRADHAN VS	SANJIB KUMAR RATH VS	// // 0	
248	D-WP(C)/6100/2025	STATE OF ODISHA SAISUNDAR MOHAPATRA VS	DIBYAJYOTI SAHOO VS	// // 0	
249	D-WP(C)/6101/2025	STATE OF ORISSA PRASANNA KUMAR PATNAIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// // 0	AOD20240000603C202500001

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/6102/2025	GYANENDRA PRASAD ROUT VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
251	D-WP(C)/6103/2025	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
252	D-WP(C)/6104/2025	NILAMADHAB DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
253	D-WP(C)/6105/2025	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
254	D-WP(C)/6106/2025	ANJAN ROUT VS R.T.O BHADRAK	KHIROD CHANDRA MAJHI VS	// 0 //	
255	D-WP(C)/6107/2025	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
256	D-WP(C)/6108/2025 WP(C)/4510/2025	RAJANI CHHATRIA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //	
257	D-WP(C)/6110/2025	MANU SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
258	D-WP(C)/6111/2025	MANOJ KARUA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //	
259	D-WP(C)/6112/2025	PRANATI NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
260	D-WP(C)/6113/2025	SANTILATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
261	D-WP(C)/6114/2025	GAGAN BIHARI RATH	SANGRAM JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/6115/2025	MADHABENDRA BEHERA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK		//	
263	D-WP(C)/6116/2025	DR.ANIRUDDHA MISHRA	NAMITA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/6117/2025	PRIYABRATA MOHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/6118/2025	BENUDHAR SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/6120/2025	ASHOK KUMAR ACHARYA	PRASANNA KUMAR ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/6121/2025	BRUNDABAN PODH	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/6122/2025	DURYODHAN BISOYEE	SANGRAM KESHARI ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/6123/2025	SUJIT KUMAR BALABANTRAYA	ABINASH PATJOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/6124/2025	MANORAMA PANDA	AYODHYA NATH LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/6126/2025	UPENDRANATH DAS	BRUNDABAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/6127/2025	SARANGADHAR DAS	AKASH KUMAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ORISSA		//	
273	D-WP(C)/6128/2025	M/S SANTOSH KUMAR NAYAK	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		THE CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
274	D-WP(C)/6129/2025	SANKAR KISHAN	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		LAND ACQUISITION OFFICER, TALCHER		//	
275	D-WP(C)/6130/2025	M/S OMM INDUSTRIAL AGENCY	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER CT AND GST ODISHA		//	
276	D-WP(C)/6131/2025	SATYA RANJAN BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		SECY TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR		//	
277	D-WP(C)/6132/2025	BISWAJIT PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		SECRETARY TO GOVT COMMERCE AND TRANSPORT DEPARTMENT , ODISHA		//	
278	D-WP(C)/6134/2025	ALOK KUMAR BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		SECY TO GOVT., COMMERCE AND TRANSPORT DEPT, ODISHA, BBSR		//	
279	D-WP(C)/6135/2025	KULAMANI SAHOO	KABIR KUMAR JENA	//	
		VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE JAJPUR		//	
280	D-WP(C)/6136/2025	SUNANDA BEHERA	SOUMYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/6137/2025	RAJENDRA KUMAR SAHU	RAJALAXMI BISWAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
282	D-ABLAPL/4509/2025	BULU @ RADHAMADHAB BANIA	GOPAL PRASAD LAL	DHAMA /189 /2021	AOR20220002350C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-ABLAPL/4510/2025	GANESH BARIK	AFRAAZ SUHAIL	PURI SADAR /45 /2025	AOD20240000544C202500010
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/4512/2025	SHYAMA ORAM VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BAREIPALI /176 /2024 () //	AOR20220002350C202500006
285	D-ABLAPL/4514/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	DEBARANJAN RAY VS	GHATAGAON /60 /2025 () //	
286	D-ABLAPL/4515/2025	KARNA @ SUSANTA BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PST TALCHUA /15 /2025 () //	
287	D-ABLAPL/4517/2025	RANJAN KUMAR RANA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHUNTUNI /42 /2024 () //	
288	D-ABLAPL/4519/2025	PRAHLAD @ PRAHALLAD BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
289	D-ABLAPL/4520/2025	SABITRI CHOUDHURY VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
290	D-ABLAPL/4523/2025	SHYAM NARAYAN PRASAD GUPTA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
291	D-ABLAPL/4528/2025	SARBESWAR PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /51 /2025 () //	
292	D-ABLAPL/4534/2025	EJHARUDDIN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /24 /2025 () //	
293	D-ABLAPL/4535/2025	SUBASH BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /8 /2025 () //	
294	D-ABLAPL/4541/2025	RAJIB KUMAR PUSTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /347 /2024 () //	
295	D-ABLAPL/4543/2025	CHAITANYA TARAI @ CHAITANA TAREI	MITU KUMAR BISWAL	KRUSHNA PRASAD /26 /2025	AOD20240000430C202500007

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/4544/2025	DURYODHAN SAHOO	PRADIPTA BEURA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/4549/2025	BIJAY KUMAR SWAIN	PRANAB RANJAN CHHATOI	PAHALA /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/4550/2025	MOHAMMAD AJMAL @ MD. AJMAL	TANMAYA KUMAR MOHANTY	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/4551/2025	SARASWATI MALIK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /80 /2025	AOR20220001615C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/4556/2025	BHUPENDRA NATH BEHERA	ARUN KUMAR BEHERA	BHOGRAI /48 /2025	AOR20220003422C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/4557/2025	ANMOL @ ANAMOL ROUT	AMIT KUMAR SAHU	PATTAMUNDAI /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/4559/2025	DEBASISH MALLIK @ MALIK	JYOTI PRAKASH PAL	AUL /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/4562/2025	ANIL JHANKAR	JUGALA KISHORE PANDA	MANAMUNDA /353 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/4564/2025	RAJENDRA DAS	JAYAKRISHNA MOHAPATRA	BANSADA /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/4565/2025	BHOLANATH DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/4566/2025	HIMANSHU KHUDANIA	RAKESH BEHERA	MAHILA P.S. BUXIBAZAR /10 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/4568/2025	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	ARUN KUMAR BEHERA VS	// BHOGRAI /48 /2025 ()	AOR20220003422C202500017
308	D-ABLAPL/4569/2025	STATE OF ODISHA AMIT MAHALIK @ AMIT KUMAR MOHALIK VS	ANITA SAHOO VS	// BALASORE SADAR /38 /2025 ()	
309	D-ABLAPL/4579/2025	STATE OF ODISHA BABU NAIK VS	RAKESH BEHERA VS	// KANIHA /396 /2024 ()	
310	D-ABLAPL/4581/2025	STATE OF ODISHA PRASANTA ROUT VS	RAKESH BEHERA VS	// ANGUL TOWN /80 /2025 ()	
311	D-ABLAPL/4582/2025	STATE OF ODISHA ARUN PATEL VS	ANUP KUMAR PATNAIK VS	// BHATILI /22 /2025 ()	
312	D-ABLAPL/4583/2025	STATE OF ODISHA SATYABRATA NAYAK VS	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /229 /2024 ()	
313	D-ABLAPL/4585/2025	STATE OF ODISHA DAMODAR MOHARANA VS	SUSHANTA KUMAR SAMANTARAY VS	// CANTONMENT ROAD /43 /2025 ()	
314	D-ABLAPL/4587/2025	STATE OF ODISHA KAPILA GOUDA VS	LAMBODOR ACHARI VS	// ASKA /41 /2025 ()	
315	D-ABLAPL/4593/2025	STATE OF ODISHA DEBASISH MISHRA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /47 /2025 ()	
316	D-ABLAPL/4594/2025	STATE OF ODISHA BHALU SAMAL @ BHALU SAMAL LAGEN @ LAGEN VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /47 /2025 ()	
317	D-ABLAPL/4597/2025	STATE OF ODISHA SARTHAK MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /47 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/4598/2025	SWAGAT MOHARANA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	/ / 0 () //	
319	D-ABLAPL/4599/2025	BABULAL JENA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /131 /2020 () //	
320	D-ABLAPL/4604/2025	BIGYAN MISHRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /44 /2025 () //	
321	D-ABLAPL/4606/2025	KUNA MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /31 /2025 () //	
322	D-ABLAPL/4611/2025	PRAKASH CHANDRA BEHERA @ PRAKASH KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /30 /2025 () //	
323	D-ABLAPL/4612/2025	PRAKASHA MOHANTY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /17 /2025 () //	AOR20220003509C202500014
324	D-ABLAPL/4613/2025	USHARANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /288 /2024 () //	
325	D-ABLAPL/4614/2025	APALI ROUT VS STATE OF ODISHA	ABHIMANYU KHATUA VS	/ / 0 () //	
326	D-ABLAPL/4615/2025	KABI PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KHALLIKOTE /103 /2025 () //	
327	D-ABLAPL/4628/2025	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	/ / 0 () //	
328	D-ABLAPL/4632/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BALASORE VIGILANCE /48 /2017 () //	
329	D-ABLAPL/4633/2025	SIBU @ SUBRAT BEHERA	RAJALAXMI BISWAL	KANIHA /34 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :11/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :11/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/20116/2024 ARBA/7/2024	M/S. JAYCEE HOUSING PRIVATE LTD., JHARPARA MP		4/2025
2	D-CRLLP/4558/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C(VIG.)	9/2025
3	D-TRPCRL/4607/2025 TRPCRL/ /	BISHNU CHARAN NAYAK MP	MANORANJAN MUDULI	20/2025
4	D-MSA/5945/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT. MP	ABHINAV SUHAIL	24/2025
5	D-MSA/5945/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT. MP	ABHINAV SUHAIL	25/2025
6	D-TRP(C)/5971/2025 TRP(C)/ /	SUBHASHREE PRIYADARSHINI MP	ANUGRAHA NARAYAN SAMANTRAY	39/2025
7	D-OTAPL/3760/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE) MP	TESHAIRANESWARAPATHY,SR.S.C	47/2025
8	D-CONTC/1756/2024 CONTC/126/2024	BANITA SAHU MP	M/S SUBHADUTTA ROURAY	66/2025
9	D-CONTC/1754/2024 CONTC/127/2024	MANOJ KUMAR NAYAK MP	M/S SUBHADUTTA ROURAY	67/2025
10	D-CONTC/2208/2022 CONTC/2208/2022	HINDI BOYS HIGH SCHOOL TRUST BOARD MP	MRS.PAMI RATH (SR ADV), AMIT PRASAD BOSE, SAURAV TIBREWA	68/2025
11	D-CMAPL/5961/2025 CMAPL/ /	FAKIR MOHAN SAHU MP	MOHAMMED RIAZ	96/2025
12	D-CMAPL/6054/2025 CMAPL/ /	MADHUSMITA SUBUDHI MP	SWAPNA KUMAR OJHA	97/2025
13	D-CMAPL/37980/2024 CMAPL/304/2024	SARBESWAR ROUT MP	SANATAN DAS	98/2025
14	D-MATA/5986/2025 MATA/ /	RANJAN KUMAR SUBUDHI MP	SAILABALA JENA	103/2025
15	D-FAO/5973/2025 FAO/ /	RAMESH BEHERA MP	SUVEN KUMAR PANI	109/2025
16	D-FAO/5973/2025 FAO/ /	RAMESH BEHERA MP	SUVEN KUMAR PANI	110/2025
17	D-FAO/6016/2025 FAO/ /	MANAGER, LEGAL,(T.P.HUB), NEW INDIA MP	S.S.MEDHOKTOMARACHOSE., CUTTACK	111/2025
18	D-FAO/6016/2025 FAO/ /	MANAGER, LEGAL,(T.P.HUB), NEW INDIA MP	S.S.MEDHOKTOMARACHOSE., CUTTACK	112/2025
19	D-FAO/597/2023 FAO/597/2023	M.C. OF NILAKANTHESWAR HIGH SCHOOL, MP	M.K.HINDRIKUMAR SAHOO	113/2025
20	D-FAO/597/2023 FAO/597/2023	M.C. OF NILAKANTHESWAR HIGH SCHOOL, MP	KAIRASHI	114/2025
21	D-FAO/6063/2025 FAO/ /	ORISSA STATE FINANCIAL CROP., CUTTACK MP	AKINASH ROURAY	115/2025
22	D-CRLREV/872/2025 CRLREV/ /	CHANDAN GOUDA MP	SANJIB KUMAR BHANJADEO	115/2025
23	D-FAO/6119/2025 FAO/ /	SANJAY KUMAR NAIK MP	JAYDEEP PAL	116/2025
24	D-CRLREV/4536/2025 CRLREV/ /	DUMAR HARIJAN MP	RAJIB LOCHAN PATTANAIK	116/2025
25	D-CRLREV/4536/2025 CRLREV/ /	DUMAR HARIJAN MP	RAJIB LOCHAN PATTANAIK	117/2025
26	D-BLAPL/33001/2024	DUSMANTA SAHOO		

	BLAPL/11129/2024	MP		199/2025
27	D-BLAPL/12186/2023	TEJINDER KAUR NOORI	CHITTA RANJAN KANUNGO	
	BLAPL/12186/2023	MP		200/2025
28	D-BLAPL/1260/2025	SUNIL KUMAR SAHU		
	BLAPL/705/2025	MP		201/2025
29	D-BLAPL/35895/2024	TAPAS PRADHAN	RAKESH BEHERA	
	BLAPL/12287/2024	MP		202/2025
30	D-BLAPL/20086/2024	RAJU @ RAJESH NAYAK	AMIYA KUMAR BEURA	
	BLAPL/6956/2024	MP		203/2025
31	D-BLAPL/20085/2024	RAJU@RAJESH NAYAK	AMIYA KUMAR BEURA	
	BLAPL/6966/2024	MP		204/2025
32	D-BLAPL/33228/2024	MILAN NAYAK	SIDHARTHA MISHRA	
	BLAPL/11225/2024	MP		205/2025
33	D-RSA/6018/2025	KAZI MD. MEHEBUB ILAHI @ SIDDIQUE	ANAM CHARAN PANDA	
	RSA/ /	MP		205/2025
34	D-BLAPL/35367/2024	SK.JAMIRUDDIN		
	BLAPL/11872/2024	MP		206/2025
35	D-RSA/6018/2025	KAZI MD. MEHEBUB ILAHI @ SIDDIQUE	ANAM CHARAN PANDA	
	RSA/ /	MP		206/2025
36	D-RSA/6039/2025	HARAMANI MOHANTY	BRAHMANANDA TRIPATHY	
	RSA/ /	MP		207/2025
37	D-RSA/6043/2025	HARAMANI MOHANTY	BRAHMANANDA TRIPATHY	
	RSA/ /	MP		208/2025
38	D-RSA/49674/2024	DEBENDRANATH SAHOO	GIRIJA SANKAR MOHANTY	
	RSA/449/2024	MP		209/2025
39	D-RSA/54583/2024	ASHOK KUMAR BARAL	NIRANJAN PRASAD PATRA	
	RSA/31/2025	MP		210/2025
40	D-RSA/247/2023	SK.SAFIRUDDIN AHEMAD	BIBEKANANDA BHUYAN	
	RSA/247/2023	MP		211/2025
41	D-CMP/5948/2025	M/S. PATNA ESTATE SUPER GRAPHITE PRODUCTIONS	TRILUCHAN NANDA	
	CMP/ /	MP		232/2025
42	D-CMP/5956/2025	M/S. SMELTECH CARBONS, BOLANGIR	TRILOCHAN NANDA	
	CMP/ /	MP		233/2025
43	D-CMP/5977/2025	MANJEET SINGH CHHABRA	DINESH KUMAR PANDA	
	CMP/ /	MP		234/2025
44	D-CMP/5995/2025	NIRANJAN PADHI	NIRANJAN LENKA	
	CMP/ /	MP		235/2025
45	D-CMP/6010/2025	KANSALA BAGHA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		236/2025
46	D-CMP/6041/2025	K.SAKTI PRASAD SENAPATI	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		237/2025
47	D-CMP/6046/2025	HRUSHIKESH ROUT	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		238/2025
48	D-CMP/6066/2025	SATYABHAMA BALIARSINGH	SANTOSH KUMAR SAMANTARAY	
	CMP/ /	MP		239/2025
49	D-CMP/6109/2025	ANAMA CHARAN SAHOO	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		240/2025
50	D-ABLAPL/3230/2025	GHANASHYAMA ROUT		
	ABLAPL/1330/2025	MP		403/2025
51	D-ABLAPL/33194/2024	UMESH CHANDRA MAJHIASETH		
	ABLAPL/12528/2024	MP		404/2025
52	D-ABLAPL/3345/2025	RAJAT PATRA	HARIPAD MOHANTY	
	ABLAPL/1446/2025	MP		405/2025
53	D-ABLAPL/22304/2024	JAGAN @ SURESH DALEI	MITU KUMAR BISWAL	
	ABLAPL/7932/2024	MP		406/2025
54	D-ABLAPL/32395/2024	PARAMANANDA SAHOO		
	ABLAPL/12222/2024	MP		407/2025
55	D-ABLAPL/966/2025	PRASANT DAS @ PRASANT MALLIK		
	ABLAPL/494/2025	MP		408/2025
56	D-ABLAPL/32389/2024	SUDIPTA RANJAN PRADHAN		
	ABLAPL/12521/2024	MP		409/2025
57	D-ABLAPL/784/2025	KABITA @ ANITA MAHANTA		
	ABLAPL/324/2025	MP		410/2025

58	D-ABLAPL/23427/2024 ABLAPL/8857/2024	RELI MAJHI MP		411/2025
59	D-ABLAPL/37970/2024 ABLAPL/14544/2024	MAHESWAR NAYAK MP		412/2025
60	D-ABLAPL/33314/2024 ABLAPL/12673/2024	BISWARANJAN @ DIBYARANJAN MANTRMANORANJAN MUDULI MP		413/2025
61	D-ABLAPL/1146/2025 ABLAPL/509/2025	BALARAM MALLIK MP		414/2025
62	D-ABLAPL/1659/2025 ABLAPL/788/2025	JITENDRA KUMAR BEHERA MP		415/2025
63	D-ABLAPL/7950/2024 ABLAPL/2888/2024	MANOJ PUJARI MP	SURYAKANTA DASH	416/2025
64	D-CRLA/57/2019 CRLA/57/2019	SIBA@SIBA SANKAR GOUDA MP	JITENDRA SAMANTARAY	473/2025
65	D-CRLA/4511/2025 CRLA/ /	BINAYAK SETHI MP	KURESH PRASAD DASH	474/2025
66	D-CRLA/4511/2025 CRLA/ /	BINAYAK SETHI MP	KURESH PRASAD DASH	475/2025
67	D-CRLA/4524/2025 CRLA/ /	MANOJ KUMAR PRADHAN MP	ARIJEET MISHRA	476/2025
68	D-CRLA/4524/2025 CRLA/ /	MANOJ KUMAR PRADHAN MP	ARIJEET MISHRA	477/2025
69	D-CRLA/4525/2025 CRLA/ /	CHINMAYA SUNA MP	TUSARKANTI PRAHARAJ	478/2025
70	D-CRLA/4525/2025 CRLA/ /	CHINMAYA SUNA MP	TUSARKANTI PRAHARAJ	479/2025
71	D-CRLA/4525/2025 CRLA/ /	CHINMAYA SUNA MP	TUSARKANTI PRAHARAJ	480/2025
72	D-CRLA/283/2005 CRLA/283/2005	SARAT CH.MOHANTY MP	M/S.DHARANIDHAR NAYAK	481/2025
73	D-CRLA/283/2005 CRLA/283/2005	SARAT CH.MOHANTY MP	M/S.DHARANIDHAR NAYAK	482/2025
74	D-CRLA/4542/2025 CRLA/ /	B.KAMRAJ BEHERA MP	MANOJ KUMAR PANDA	483/2025
75	D-CRLA/4542/2025 CRLA/ /	B.KAMRAJ BEHERA MP	MANOJ KUMAR PANDA	484/2025
76	D-CRLA/4547/2025 CRLA/ /	SURESH MEHER MP	RAMDAS ACHARY	485/2025
77	D-CRLA/4547/2025 CRLA/ /	SURESH MEHER MP	RAMDAS ACHARY	486/2025
78	D-CRLA/4547/2025 CRLA/ /	SURESH MEHER MP	RAMDAS ACHARY	487/2025
79	D-CRLA/36388/2024 CRLA/1251/2024	PRAVAT SETHI MP	KULDEEP MOHANTY	488/2025
80	D-MACA/5962/2025 MACA/ /	THE MANAGER (LEGAL) RELIANCE GENERAL INSURANCE CO. LTD., BBSR MP		488/2025
81	D-CRLA/4554/2025 CRLA/ /	DEEPAK MAKAR MP	DURGA PRASAD PATTANAIAK	489/2025
82	D-MACA/5967/2025 MACA/ /	NAGARJUNA SENAPATI MP	JEEVANJYOTI MOHANTY	489/2025
83	D-CRLA/4554/2025 CRLA/ /	DEEPAK MAKAR MP	DURGA PRASAD PATTANAIAK	490/2025
84	D-MACA/5321/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., JEROME MP	PROBANTA KUMAR MAHALI	490/2025
85	D-MACA/5976/2025 MACA/ /	MUGA PATRA MP	BISHNU BRATA SINGH	491/2025
86	D-CRLA/4555/2025 CRLA/ /	SARAT CHANDRA MALIK MP	SUBRATA PANDA	491/2025
87	D-CRLA/4555/2025 CRLA/ /	SARAT CHANDRA MALIK MP	SUBRATA PANDA	492/2025
88	D-MACA/1414/2025 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD., ANGL MP	AMIT KUMAR NATH	492/2025
89	D-MACA/6005/2025	B.SABITRI@B.SABITRI PATRA	HARIPAD MOHANTY	

	MACA/ /	MP		493/2025
90	D-CRLA/4555/2025 CRLA/ /	SARAT CHANDRA MALIK MP	SUBRATA PANDA	493/2025
91	D-CRLA/4584/2025 CRLA/ /	CHAITANYA PRADHAN MP	PRAHALLAD SAHU	494/2025
92	D-MACA/6026/2025 MACA/ /	SHRIRAM GIC LTD.,SAMBALPUR MP	ADAM ALI KHAN	494/2025
93	D-MACA/6034/2025 MACA/ /	B.M.,CHOLA MS GENERAL INSURANCE CO. MP	ADAM,BSRKHAN	495/2025
94	D-CRLA/4584/2025 CRLA/ /	CHAITANYA PRADHAN MP	PRAHALLAD SAHU	495/2025
95	D-CRLA/4605/2025 CRLA/ /	PREMANANDA MANDANGI MP	DEBASIS SARANGI	496/2025
96	D-MACA/54460/2024 MACA/189/2025	THE NATIONAL INSURANCE COMPANY LTD. MP	DEBASIS SARANGI	496/2025
97	D-MACA/54904/2024 MACA/190/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, MP	ANGUL	497/2025
98	D-CRLA/4605/2025 CRLA/ /	PREMANANDA MANDANGI MP	DEBASIS SARANGI	497/2025
99	D-CRLA/4605/2025 CRLA/ /	PREMANANDA MANDANGI MP	DEBASIS SARANGI	498/2025
100	D-MACA/50422/2024 MACA/193/2025	BASANTA KUMAR SADANGI MP	DEBASISH PATNAIK	498/2025
101	D-MACA/50422/2024 MACA/193/2025	BASANTA KUMAR SADANGI MP	DEBASISH PATNAIK	499/2025
102	D-CRLMC/4513/2025 CRLMC/ /	BATA KRISHNA SWAIN MP	BRAHMANANDA TRIPATHY	499/2025
103	D-CRLA/4637/2025 CRLA/ /	MADAN JENA MP	SOUBHAGYA SWAIN	499/2025
104	D-CRLMC/4522/2025 CRLMC/ /	LALIT MOHAN DASH MP	LAXMAN PRADHAN	500/2025
105	D-CRLA/4637/2025 CRLA/ /	MADAN JENA MP	SOUBHAGYA SWAIN	500/2025
106	D-CRLMC/26380/2024 CRLMC/3584/2024	CHANDRASEKHAR DAS MP	SANDEEP RAJ PANDA	501/2025
107	D-CRLMC/4592/2025 CRLMC/ /	AJIT KU. SAHU MP	TRILOCHAN PANIGRAHI	502/2025
108	D-CRLMC/4596/2025 CRLMC/ /	RAJESH KUMAR JENA MP	TRILOCHAN PANIGRAHI	503/2025
109	D-CRLMC/4609/2025 CRLMC/ /	SUGYANI KISAN MP	AKSHAYA KUMAR SAHOO	504/2025
110	D-CRLMC/4624/2025 CRLMC/ /	A.SAROJINI MP	MANAS KUMAR CHAND	505/2025
111	D-CRLMC/4629/2025 CRLMC/ /	P.SRIDEVI MP	AMITAV TRIPATHY	506/2025
112	D-CRLMC/4631/2025 CRLMC/ /	DHANANJAYA ROUT MP	TRILOCHAN PANIGRAHI	507/2025
113	D-CRLMC/4634/2025 CRLMC/ /	SANGITA JAYANTI DASH MP	HRUDANANDA MOHAPATRA	508/2025
114	D-WA/5939/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	1040/2025
115	D-WA/5939/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	1041/2025
116	D-WA/5940/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	1042/2025
117	D-WA/5940/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C.	1043/2025
118	D-WA/1760/2024 WA/78/2024	DR.PRADEEP KUMAR DHAL MP	BIMBISAR DASH	1044/2025
119	D-WA/5934/2025 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	ONIKHORDHATH	1045/2025
120	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1046/2025

121	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1047/2025
122	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1048/2025
123	D-WA/6029/2025 WA/ /	DILLIP KUMAR MHARANA MP	PRAFULLA CHANDRA DAS	1049/2025
124	D-WA/6036/2025 WA/ /	AMLAN SABITA MP	SUVASHISH PATTANAİK	1050/2025
125	D-WA/4125/2025 WA/ /	KAUSHALYA SHARMA MP	BHAKTISUDHA SAHOO	1051/2025
126	D-WA/4125/2025 WA/ /	KAUSHALYA SHARMA MP	BHAKTISUDHA SAHOO	1052/2025
127	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1053/2025
128	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1054/2025
129	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		1055/2025
130	D-WA/6031/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1056/2025
131	D-WA/6031/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1057/2025
132	D-WA/6032/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1058/2025
133	D-WA/6032/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1059/2025
134	D-WA/6032/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1060/2025
135	D-WA/6074/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	1061/2025
136	D-WA/6074/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	1062/2025
137	D-WA/6031/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY, A.G.A.	1063/2025
138	D-WA/6033/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1064/2025
139	D-WA/6033/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1065/2025
140	D-WA/4826/2025 WA/ /	SANJITA DAS MP	RUPESH KUMAR KANUNGO	1066/2025
141	D-WA/4826/2025 WA/ /	SANJITA DAS MP	RUPESH KUMAR KANUNGO	1067/2025
142	D-WA/6125/2025 WA/ /	BHARATI SUNA MP	SURYAKANTA DASH	1068/2025
143	D-WA/6125/2025 WA/ /	BHARATI SUNA MP	SURYAKANTA DASH	1069/2025
144	D-WP(C)/5944/2025 WP(C)/ /	JITENDRA NATH KHANDUAL MP	RAMESH CHANDRA JENA	2558/2025
145	D-WP(C)/53146/2024 WP(C)/2140/2025	MAA BANADURGA WOMEN S H G, BHADRAKALIA MP	SAKRAM YAMJIT ROUT	2559/2025
146	D-WP(C)/5949/2025 WP(C)/4425/2025	SUBAS CHANDRA SAHOO MP	PARSURAM DAS	2560/2025
147	D-WP(C)/3986/2025 WP(C)/3220/2025	MADHUSUDAN PRADHAN MP	SANJAY KUMAR SAMANTARAY	2561/2025
148	D-WP(C)/5957/2025 WP(C)/4472/2025	PRADEEP KUMAR BEHERA MP	UPENDRA KUMAR SAMAL	2562/2025
149	D-WP(C)/5958/2025 WP(C)/4416/2025	PRADEEP KUMAR DIGAL MP	GOPINATH MISHRA	2563/2025
150	D-WP(C)/36303/2024 WP(C)/20674/2024	LAXMI DEI MP		2564/2025
151	D-WP(C)/47025/2024 WP(C)/28345/2024	ZARA LATIF MP		2565/2025
152	D-WP(C)/49144/2024	RENUBALA BALIAR SINGH	BIRAJA PRASANNA DAS	

	WP(C)/29685/2024	MP		2566/2025
153	D-WP(C)/32330/2024	DINABANDHU JENA	BINAYAK MOHAPATRA	
	WP(C)/19018/2024	MP		2567/2025
154	D-WP(C)/38936/2024	DR.SUKAMAL DAS	AVIJIT MISHRA	
	WP(C)/22676/2024	MP		2568/2025
155	D-WP(C)/7374/2022	SAUTI CHARAN JENA	SATYABRATA MOHANTY	
	WP(C)/7374/2022	MP		2569/2025
156	D-WP(C)/9100/2016	M/S.ODISHA MINING CORP LTD,BBSR	M/S.BANOJ KU PATTNAIK	
	WP(C)/9100/2016	MP		2570/2025
157	D-WP(C)/34532/2022	NARAYAN PRASAD BEHERA	SADASIVA PATRA 1	
	WP(C)/34532/2022	MP		2571/2025
158	D-WP(C)/34532/2022	NARAYAN PRASAD BEHERA	SADASIVA PATRA 1	
	WP(C)/34532/2022	MP		2572/2025
159	D-WP(C)/5690/2025	RATNAKAR ROUT	ANINDYA KUMAR MISHRA	
	WP(C)/4436/2025	MP		2573/2025
160	D-WP(C)/5975/2025	PRAKASH CHANDRA MOHANTY	SIDHESWAR MALLIK	
	WP(C)/ /	MP		2574/2025
161	D-WP(C)/18805/2022	BIMAL KUMAR PRADHAN	DAYANIDHI MOHANTY	
	WP(C)/18805/2022	MP		2575/2025
162	D-WP(C)/5980/2025	SANDHYARANI SATAPATHY	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		2576/2025
163	D-WP(C)/42527/2024	SAROJINI ROUT	SAROJA KANTA SAMAL	
	WP(C)/25041/2024	MP		2577/2025
164	D-WP(C)/50013/2024	M/S BHARTI TELEMEDIA LIMITED, BBSR	KAJAL SAHOO	
	WP(C)/30364/2024	MP		2578/2025
165	D-WP(C)/50013/2024	M/S BHARTI TELEMEDIA LIMITED, BBSR	KAJAL SAHOO	
	WP(C)/30364/2024	MP		2579/2025
166	D-WP(C)/5993/2025	MALAYA KUMAR BISOYI	ASHOK KUMAR DAS	
	WP(C)/4490/2025	MP		2580/2025
167	D-WP(C)/5993/2025	MALAYA KUMAR BISOYI	ASHOK KUMAR DAS	
	WP(C)/4490/2025	MP		2581/2025
168	D-WP(C)/2962/2018	NARAHARI NAYAK	MR.PRADEEP KU.ROUT	
	WP(C)/2962/2018	MP		2582/2025
169	D-WP(C)/6004/2025	M/S. ACRUX REALCON PVT LTD.	MANASH RANJAN BAUG	
	WP(C)/ /	MP		2583/2025
170	D-WP(C)/6008/2025	PRASANTA KUMAR LENKA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2584/2025
171	D-WP(C)/37448/2024	SHIBA PRASAD MOHANTY	MR. SUBIR PALIT M/S. AMITABH MISHRA	
	WP(C)/21575/2024	MP		2585/2025
172	D-WP(C)/5580/2025	BASANTI BAHERA	ASHIS KUMAR MISHRA	
	WP(C)/4474/2025	MP		2586/2025
173	D-WP(C)/6014/2025	PRADIPTA KUMAR MOHAPATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2587/2025
174	D-WP(C)/35603/2024	RABINDRA KUMAR SAHOO	SAROJ KUMAR PADHI	
	WP(C)/21843/2024	MP		2588/2025
175	D-WP(C)/14189/2013	SUSANTA KU.NAYAK	M/S.SATYABRATA MOHANTY	
	WP(C)/14189/2013	MP		2589/2025
176	D-WP(C)/4891/2025	ARDHENDU PANI	SAILAZA NANDAN DAS	
	WP(C)/3886/2025	MP		2590/2025
177	D-WP(C)/41/2016	M/S.OVERNITE EXPRESS LTD.	M/S.GOUTAM KU.ACHARYA	
	WP(C)/41/2016	MP		2591/2025
178	D-WP(C)/483/2023	M/S ORISSA SPINNING MILLS LTD., SUNDARIBARI	DEBARIS CHHOTRAY	
	WP(C)/483/2023	MP		2592/2025
179	D-WP(C)/18462/2023	M/S RAY ENTERPRISES, SUNDARGARH	ARUN KUMAR PATRA	
	WP(C)/18462/2023	MP		2593/2025
180	D-WP(C)/1094/2025	BISWAJIT RATH	SASWATI MOHAPATRA	
	WP(C)/1413/2025	MP		2594/2025
181	D-WP(C)/6044/2025	SUPRAKASH KUJUR	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		2595/2025
182	D-WP(C)/47919/2024	KRUSHNA CHANDRA MOHAPATRA	DEEPALI MAHAPATRA	
	WP(C)/29828/2024	MP		2596/2025
183	D-WP(C)/49446/2024	KRUSHNA CHANDRA MOHAPATRA	DEEPALI MAHAPATRA	
	WP(C)/29911/2024	MP		2597/2025

184	D-WP(C)/6047/2025 WP(C)/ /	SAIDAB ALAM KHAN MP	KUNAL KUMAR SWAIN	2598/2025
185	D-WP(C)/6048/2025 WP(C)/ /	PUSPA MANJARI NAYAK MP	SANGRAM MISHRA	2599/2025
186	D-WP(C)/14955/2016 WP(C)/14955/2016	BHASKAR CH.DASH MP	SANJIB KUMAR RATH	2600/2025
187	D-WP(C)/49365/2024 WP(C)/29589/2024	MADAN MOHAN DALAI MP	PRONOY MOHANTY	2601/2025
188	D-WP(C)/51572/2024 WP(C)/31400/2024	M/S. BARCELONA KHUNTIA, BBSR MP	DAYANANDA MOHAPATRA	2602/2025
189	D-WP(C)/6051/2025 WP(C)/ /	RABINDRANATH SAHOO MP	SHASHI BHUSAN JENA	2603/2025
190	D-WP(C)/4985/2025 WP(C)/3917/2025	RAMAKANTA SAHU MP	SOURAV DAS	2604/2025
191	D-WP(C)/6062/2025 WP(C)/ /	LAXMIDHAR NATH MP	SURESH KUMAR PANDA	2605/2025
192	D-WP(C)/6059/2025 WP(C)/ /	NALCO MAZDOOR SANGHA, NALCO,DAModar MP	SUNANTA KUMAR DALAI	2606/2025
193	D-WP(C)/4041/2024 WP(C)/2738/2024	RAJENDRA KUMAR CHAND MP	SUSANTA KUMAR MISHRA	2607/2025
194	D-WP(C)/6067/2025 WP(C)/ /	CHINMAYEE BARIK MP	PATANJALI TRIPATHY	2608/2025
195	D-WP(C)/6072/2025 WP(C)/ /	JYOCHHNA RANI PARIDA MP	AMITABH MISHRA	2609/2025
196	D-WP(C)/6072/2025 WP(C)/ /	JYOCHHNA RANI PARIDA MP	AMITABH MISHRA	2610/2025
197	D-WP(C)/43100/2023 WP(C)/43100/2023	UTKAL CINE CHAMBER OF COMMERCE, CUTTACK MP		2611/2025
198	D-WP(C)/6077/2025 WP(C)/4508/2025	BIJAY LAXMI DAS MP	SANJAYA KUMAR DAS	2612/2025
199	D-WP(C)/6079/2025 WP(C)/ /	SUPRAVABATI PRADHAN MP	LAXMIKANTA MOHANTY	2613/2025
200	D-WP(C)/6076/2025 WP(C)/ /	AMIYA KUMAR PRADHAN MP	PRASANNA KUMAR MISHRA	2614/2025
201	D-WP(C)/6083/2025 WP(C)/ /	SRIDHARA SWAIN MP	BIBHUTI BHUSAN MISHRA	2615/2025
202	D-WP(C)/42070/2024 WP(C)/24999/2024	PRAMILA NAIK MP	BIMBISAR DASH	2616/2025
203	D-WP(C)/29232/2024 WP(C)/16726/2024	UDHABA BEHERA MP	PRASANNA KUMAR SAHOO	2617/2025
204	D-WP(C)/6094/2025 WP(C)/ /	THE BALASORE-BHADRAK CENTRAL COOPERATIVE BANK LTD., BALASORE MP		2618/2025
205	D-WP(C)/6108/2025 WP(C)/4510/2025	RAJANI CHHATRIA MP	ANUPAM DASH	2619/2025
206	D-WP(C)/6092/2025 WP(C)/ /	NILAKANTHA MOHAPATRA MP	MANOJ PANIGRAHI	2620/2025
207	D-WP(C)/6101/2025 WP(C)/ /	PRASANNA KUMAR PATNAIK MP	ARUN KUMAR BUDHIA	2621/2025
208	D-WP(C)/6128/2025 WP(C)/ /	M/S SANTOSH KUMAR NAYAK MP	KANANBALA ROY CHOUDHURY	2622/2025
209	D-WP(C)/6130/2025 WP(C)/ /	M/S OMM INDUSTRIAL AGENCY MP	KANANBALA ROY CHOUDHURY	2623/2025
210	D-WP(C)/6131/2025 WP(C)/ /	SATYA RANJAN BEHERA MP	SHASHI BHUSAN JENA	2624/2025
211	D-WP(C)/6132/2025 WP(C)/ /	BISWAJIT PRADHAN MP	SHASHI BHUSAN JENA	2625/2025
212	D-WP(C)/6134/2025 WP(C)/ /	ALOK KUMAR BEHERA MP	SHASHI BHUSAN JENA	2626/2025
213	D-WP(C)/6135/2025 WP(C)/ /	KULAMANI SAHOO MP	KABIR KUMAR JENA	2627/2025
214	D-WP(C)/6136/2025 WP(C)/ /	SUNANDA BEHERA MP	SOUMYA RANJAN PATI	2628/2025